

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 33 OF 2019 &
IA NO. 172 OF 2019**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

JSW Energy Ltd.

...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr.S.K.Raungta, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. G.Umapathy
Mr. Anup Jain
Mr. S.Rama for R-2

ORDER

List the matter for further hearing on **23.10.2019.**

**(S. D. Dubey)
Technical Member**

Kt/mkj

**(Justice Manjula Chellur)
Chairperson**